

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 481 of 2013

Thursday, this the 13th day of June, 2013

CORAM:

Hon'ble Dr. K.B.S. Rajan, Judicial Member
Hon'ble Mr. K. George Joseph, Administrative Member

Haridasan V.V., aged 25,
 S/o. Late Kunhappa Gramin Dak Sevak
 Mail Carrier, Aralam Farm, Residing at
 Mukkola Puthiya Veedu, Kakkengad,
 Peravoor – 670 673. **Applicant**

(By Advocate – Mrs. R. Jagada Bai)

V e r s u s

1. Union of India, represented by the Secretary,
 to Department of Posts, New Delhi-110 001.
2. The Chief Postmaster General,
 Kerala Circle, Trivandrum-695 033.
3. The Superintendent of Post Offices,
 Thalassery Division, Thalassery – 670 101.
4. Inspector of Post Offices,
 Mananthavady Sub Division,
 Mananthavady – 670 645. **Respondents**

(By Advocate – Mr. Sunil Jacob Jose, SCGSC)

This application having been heard on 13.06.2013, the Tribunal on the same day delivered the following:

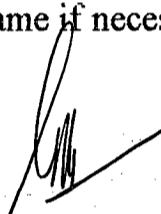
O R D E R

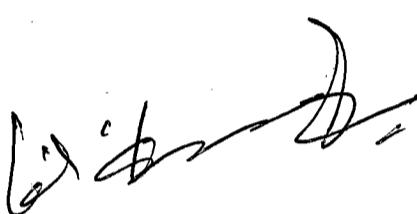
By Hon'ble Dr. K.B.S. Rajan, Judicial Member -

The learned Senior Central Government Standing Counsel submits that the issue of notification pending the application of the applicant for



compassionate appointment was an error and the respondents are taking action to consider the application for compassionate appointment of the applicant and the applicant will be allowed to continue in the present post till December, 2013 or till such time her application for compassionate appointment is considered and decided. As such presently there is no cause of action. The OA is accordingly, closed. Liberty is given to the applicant to revive the same if necessary. No costs.


(K. GEORGE JOSEPH)
ADMINISTRATIVE MEMBER


(DR. K.B.S. RAJAN)
JUDICIAL MEMBER

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